

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**CA NO. 328(ND)/2017**

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
20.12.2017**

**NAME OF THE COMPANY: Shri Raj Kumar Juneja Vs. JD Universal Infra  
Ltd.**

**SECTION OF THE COMPANIES ACT: 241-242**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	For the Petitioner:	None		
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	For the Respondent:	Mr. R.K. Gupta, Mr. Amit Goel and Ms. Romila Mandal, Advocates		
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**ORDER**

No time left. Adjourned to 12.01.2018.

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**(S. K. Mohapatra)  
Member (T)**

-S-d-1

**(Ina Malhotra)  
Member (J)**